

under National Rural Health Mission during 2007-08, 2008-09 and 2009-10 amounting to Rs. 50 Crores, Rs. 10 Crores and Rs. 10 Crores respectively. In view of the nature of the Aarogyasri Scheme with prime focus on high end diseases/tertiary care, full support for this scheme under NRHM was not possible. However National Programme Coordination Committee [NPCC] approved a token support of Rs. 10 Crores each in 2007-08 and 2008-09 under NRHM for this Scheme, as an innovative measure, considering that NRHM is focused on Primary Health Care.

#### **Easily available, cheap and effective system of healthcare**

3129. DR. K. MALAISAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) while several systems are available for healthcare like Allopathy, Ayurveda, Siddha, Homoeopathy, Unani, which of it is preferable in terms of easy availability, cheapness, faster and permanent cure;

(b) what are the efforts employed to make it reachable and acceptable to the public;

(c) why enough efforts are not taken to promote and popularize certain systems like Ayurveda, Siddha, Homoeopathy and Unani; and

(d) what is the amount of allocation in the Budget for Health and how much out of it is set apart for each category of healthcare?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) All systems of treatment are unique in their own right. The preference of treatment, therefore, lies exclusively with the patients.

(b) and (c) Steps have already been taken to open AYUSH Dispensaries under National Rural Health Mission (NRHM). The, Centrally Sponsored Scheme of Hospitals and Dispensaries has been subsumed under NRHM and is being utilized for co-location and upgradation of AYUSH healthcare facilities at the Primary Health Centres, Community Health Centres and District Hospitals.

While the Department of Health and Family Welfare provides support to the State Governments under NRHM for appointment of AYUSH doctors alongwith supporting paramedical staff, the Department of AYUSH provides for upgradation of infrastructure, such as building repair, alteration, equipments, medicines etc. Funds are also being given by the Department of AYUSH for supply of essential drugs to ISM and H Dispensaries. In addition to this, Central Government Health Scheme is providing to the Central Government employees and pensioners services under the Indian System of Medicines and Homoeopathy through dispensaries/units in Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy.

(d) The allocation in the Budget for Health 2009-10 is given in the Statement.

**Statement**

*Budget Provision of Ministry of Health and Family Welfare during 2009-10*

*(In crores of Rupees)*

Sl. No.	Department	Plan	Non Plan
1.	Department of Health and Family Welfare	18380.00	2733.33
2.	Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy	734.00	188.00
	(a) Ayurveda	86.05	115.58
	(b) Homoeopathy	48.03	21.61
	(c) Unani	38.85	40.00
	(d) Yoga and Naturopathy	20.35	5.55
	(e) Siddha	13.00	0.00
	(f) Other Programmes (includes all systems of ISM&H)	527.72	5.26
3.	Department of Health Research	420.00	186.00
TOTAL :		19534.00	3107.33

**Female foeticide**

†3130. SHRI BALBIR PUNJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has got success in stopping female foeticide and if so, the details of the incidents relating to pre-natal abortion, State-wise; and

(b) whether deliberations are afoot to make the existing laws more stringent?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Child Sex Ratio (CSR) for the age group of 0-6 years in 2001 had decreased to 927 girls per thousand boys as against 945 recorded in 1991 Census. As per the National Crime Record Bureau (NCRB), total of 86, 125 and 96 cases were reported in the country during 2005, 2006 and 2007 respectively, State/UTs wise details of cases reported are given in the Statement-I (See below).

(b) Amendment to the Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994 to make it more comprehensive has been carried out in 2003. Further amendments were discussed in the meeting of Central Supervisory Board (CSB) held on 12th December, 2007.

†Original notice of the question was received in Hindi.